

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (IB) No. 105/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th February 2018, 10.30 A.M

Name of the Company	Gandhar Oil Refinery (India) Ltd.-Vs- Sapphier Equities Pvt. Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. AJAY GAGGAR, ADVOCATE

2. RAKHI PURNIMA PAUL, ADVOCATE

} for operational creditor

Paul
12/2/18**ORDER**

Ld. Counsel for the operational creditor is present.
Nobody is present from the corporate debtor's side.

Ld. Counsel for the operational creditor has filed affidavit of service. On going through the track report annexed to the affidavit of service it is brought to my notice that the notice is not delivered because of the absence of the addressee. So applicant is hereby directed to serve once again by way of speed post as well as by way of e-mail and file affidavit of service within 7 days from today.

List it on 16/03/2018 for admission.

Sd

(Jinan K.R.)
Member (J)